

DIVISION BENCH

S-5

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/289(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	PRITAM GHOSH VS DURGAPUR CORPORATION PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For the Petitioner

Mr. Shaunak Mitra, Adv.

Mr. Rajarshi Dutta, Adv.

Mr. V.V.V. Sastry, Adv.

Mr. D. Saha, Adv.

For R-4

Mr. Joy Saha, Adv.

Mr. Rishav Banerjee, Adv.

Mr. Patita Paban Bishwal, Adv.

ORDER

1. Ld. Counsel for the Petitioner present. Learned Sr. Counsel for R4 present.
2. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**